# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 742 ANSWERED ON 24th JULY, 2025

## **CONTROLLING VEHICULAR POLLUTION**

#### 742. SHRI ANIL YESHWANT DESAI:

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the contribution of vehicles to pollution in the country;
- (b) the number of vehicles, commercial and private, in the four metropolitan cities—Delhi, Mumbai, Kolkata and Chennai and the pollution index in these cities;
- (c) whether there is any need to reduce the number of vehicles to control pollution and if so, whether the Government has taken any decisions to discourage the purchase of vehicles and if so, the details thereof; and
- (d) whether easy and cheap vehicle loans provided by banks are contributing to the increased ownership of vehicles in families and if so, the details of the steps taken to discourage this trend?

#### ANSWER

### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) Road transport accounted for about 12% of national CO<sub>2</sub> emissions from fossil fuel combustion in 2021. [Source: IEA & NITI

Aayog Report-Transitioning India's Road Transport Sector; Published: July: 2023]

(b) The number of registered vehicles in four metropolitan cities are as under:

Name of the metropolitan City	Number of registered commercial vehicles	Number of registered private vehicles	Total number of vehicles
Delhi	1243153	14244188	15487341
Mumbai	709378	4917007	5626385
Kolkata	484668	3247621	3732289
Chennai	528430	5177469	5705899
Total	2965629	27586285	30551914

- (c) 1. The Government has taken several steps to control and minimize air pollution caused by vehicles in the country which interalia include:
  - (i) Notified Bharat Stage (BS) VI Emission limits including use of alternative fuels vide G.S.R 889 dated 16.09.2016 to reduce pollutants from motor vehicles.
  - (ii) Notified E20 as a Mono fuel vide G.S.R 27 (E), dated 5th January, 2024 for all category of vehicles.
  - (iii) Notified Hydrogen as a fuel vide GSR 885(E) dated 16th December 2022 for ICE BS-IV vehicles.
  - (iv) Notified the Vehicle Scrapping Policy vide G.S.R 720 dated 5th October 2021 to phase out older, unfit polluting vehicles under the framework of the Motor Vehicles Act, 1988 and Central Motor Vehicle Rules, 1989.
  - (v) Mandated the fitment of FASTAG to all M and N category vehicles vide G.S.R 1361 dated 2<sup>nd</sup> November 2017 to reduce idling time at toll plazas, cutting fuel consumption and emissions.
- 2. Government has taken following initiatives to promote adoption of Electric Vehicles (EVs) in the country:

- (i) Notification issued vide S.O. 5333(E) dated the 18th October, 2018 to grant exemption from the requirements of the permit to the battery operated transport vehicles.
- (ii) Notification issued vide G.S.R. 525(E) dated the 2nd August, 2021 to grant exemption of Battery Operated Vehicles from payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.
- (iii) Notification issued vide G.S.R. 302(E) dated the 18th April, 2023 to grant All India Tourist Permit for battery-operated vehicles without payment of permit fee.
- (iv) Notification issued vide G.S.R. 167(E) dated the 1st March, 2019 to facilitate retro-fitment of hybrid electric system or electric kit to vehicles.
- (v) Notification issued vide G.S.R. 749(E) dated the 7th August 2018 enabling registration mark of Battery Operated Vehicles in Yellow colour on Green background for the transport vehicles and for all other cases, in White colour on Green background.
- (vi) Further, an advisory dated 12th August 2020 has been issued to all States and UTs regarding sale and registration of two-wheeled Electric Vehicles without batteries.
- (d) Banks take credit decisions as per their Board approved policies subject to overarching regulatory guidelines, including the instruction contained in RBI's master circular on "Loans and Advances- Statutory and other Restrictions", and to meet legitimate credit needs of the customers.

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